

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.181/00506/2018**

Thursday, this the 14<sup>th</sup> day of June, 2018

**CORAM:**

**Hon'ble Mr. U. Sarathchandran, Judicial Member  
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

P. Shaikoya,  
Jr. Engineer,  
Lakshadweep Public Works Department (LPWD) Division Office,  
Kavaratti,  
Resident of Pathummakada House, Amini Island,  
Lakshadweep. .... **Applicant**

**(By Advocate – Mr. Sunil Jacob Jose & Mr. Sachin Jacob Ambat)**

**V e r s u s**

- 1 The Administrator,  
Union Territory of Lakshadweep,  
Kavaratti – 682 555.
- 2 Superintendent Engineer,  
Lakshadweep Public Works Department,  
Circle Office, Kavaratti – 682 555. .... **Respondents**

**(By Advocate – Mr. S. Manu)**

This Original Application having been heard on 14.06.2018, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Per: E.K. Bharat Bhushan, Administrative Member**

1. Shri. Sachin Jacob Ambat on behalf of the applicant and learned Standing Counsel for the Lakshadweep Administration are present.

2. The applicant is aggrieved by the non-consideration of his request for a transfer to Amini Island. He has filed representations before the Authority but has not been favoured with positive reply.

3. We feel that the OA can be disposed of by directing the applicant to file a fresh representation to the Respondents, who are the competent authority, within 15 days. The respondents thereupon shall consider and dispose of the representation so filed within 30 days of receipt of the same. OA is disposed of with the above direction. No costs.

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)  
JUDICIAL MEMBER**

Yd

**List of Annexures of the Applicant**

**Annexure A-1** - Photocopy of the representation dated 12.09.2013 submitted to the 2<sup>nd</sup> respondent.

**Annexure A-2** - Photocopy of the representation dated 12.06.2014 submitted before the 1<sup>st</sup> respondent.

**Annexure A-3** - Photocopy of the representation dated 13.03.2017 submitted before the 2<sup>nd</sup> respondent.

**Annexure A-4** - Photocopy of the representation dated 02.05.2018 submitted before the 1<sup>st</sup> respondent.

**List of Annexures of the Respondents**

Nil.

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